

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF PRONOUNCEMENTS

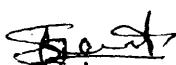
For 21st March, 2025 (Friday)

Court Room No.8, Time: - 10.30 AM

(VC link for the Court Room is as given in the Constitution for the period)

Before Shri M. Balaganesh, AM & Shri Anubhav Sharma, JM

Sr. No.	Appeal Number				Assessee	Bench	Date of Hearing	Author
1.	ITA	1147 1149 & 1148	DEL	2024	Jasrati Education Solutions Ltd. Vs. National Faceless Assessment Centre.	C	13.03.2025	JM


Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW

DELHI

CAUSE LIST OF

PRONOUNCEMENTS

FOR 21 March, 2025

Court Room No. Time- 10.30

(VC link for the Court Room is as given in the Constitution for the period)

Before SH. Vikas Awasthy, JUDICIAL MEMBER

AND

SH. AMITABH SHUKLA, ACCOUNTANT MEMBER

Sl. No	Appeal No.	Name of the case	Bench	Date of hearing	To be pronounced by
1.	4741/Del/2021	DCIT Vs. Adarsh Kanch	A	13.03.2025	AM


Asstt. Registrar

INCOME TAX APPELLATE TRIBUNAL,
DELHI BENCHES, DELHI

Cause List of Pronouncement

For 21.03.2025(Friday)

Court Room No. , Time 10.30, AM

(VC link for the Court Room is as given in the Constitution for the period)

Before Shri Vikas Awasthy, Judicial Member

&

Shri Amitabh Shukla, Accountant Member

SI No.	ITA No	Name of Assessee	Bench	Date of Hearing	Author
1	483/Del/2024	A E Fashion (P) Ltd.	A	12.03.2025	AM
2	1213/Del/2024	Amardeep S/o Rajpal Singh	A	11.03.2025	AM
3	916/Del/2024	Bath Affair	A	12.03.2025	AM


(Assistant Registrar) 21/03/25

INCOME TAX APPELLATE TRIBUNAL, NEW DELHI

CAUSE LIST OF

PRONOUNCEMENTS

FOR 21 February 2025 Friday)

Court Room No. Time: - 10:30 AM

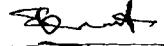
(VC link for the Court Room is as given in the Constitution for the period)

Before MS. MADHUMITA ROY, JUDICIAL MEMBER

And SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

PRONOUNCEMENTS

Srl	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA No.	5225	DEL	2024	Nanchahal Family Memorial Trust Vs. the CIT(E)	E	04/03/2025	AM
2	ITA No.	1418	DEL	2024	Meena Gupta Vs. ACIT	E	12/03/2025	AM
3	ITA No.	1095	DEL	2024	The Income Tax officer Vs. Sh. Opinder Singh Virk	E	10/03/2025	AM

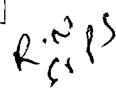

Assistant Registrar
ITAT, NEW DELHI

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INCOME TAX APPELLATE TRIBUNAL, NEW DELHI
CAUSE LIST OF
PRONOUNCEMENTS
FOR 21 February 2025 Friday)
Court Room No. Time: - 10:30 AM
(VC link for the Court Room is as given in the Constitution for the period)
Before SHRI S. RIFAURO RAHMAN, ACCOUNTANT MEMBER
And SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER

PRONOUNCEMENTS								
Srl	Appeal Number			Assessee	Bench	Date of hearing	Author	
1	MA No.	187	DEL	2020	DCIT Vs M/s Whirlpool of India Ltd.	I	31/01/2025	JM
2	MA No.	188	DEL	2020	ACIT Vs. M/s Whirlpool of India Ltd.	I	31/01/2025	JM


Assistant Registrar
ITAT, NEW DELHI


R.C.P.S

INCOME TAX APPELLATE TRIBUNAL, NEW DELHI

CAUSE LIST OF

PRONOUNCEMENTS

FOR 21 February 2025 Friday

Court Room No. Time: - 10:30 AM

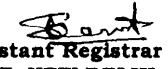
(VC link for the Court Room is as given in the Constitution for the period)

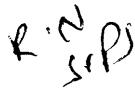
Before SHRI S. RIFAU'R RAHMAN, ACCOUNTANT MEMBER

And SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER

PRONOUNCEMENTS

Sr#	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA NO	1020	DEL	2020	Style Solutions Pvt. Ltd. Vs. DCIT	G	05/03/2025	JM
2	ITA NO	1021	DEL	2020	Style Solutions Pvt. Ltd. Vs. DCIT	G	05/03/2025	JM


Assistant Registrar
ITAT, NEW DELHI


R.N.
S.P.

INCOME TAX APPELLATE TRIBUNAL,
DELHI BENCHES, DELHI

Cause List of Pronouncement

For 21.03.2025(Friday)

Court Room No. , Time 10.30, AM

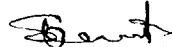
(VC link for the Court Room is as given in the Constitution for the period)

Before Shri Vikas Awasthy, Judicial Member

&

Shri Amitabh Shukla, Accountant Member

SI No.	ITA No	Name of Assessee	Bench	Date of Hearing	Author
1	4713/Del/2024	Ashtha Finvest Ltd	A	13.03.2025	AM


(Assistant Registrar)



**INCOME TAX APPELLATE TRIBUNAL,
DELHI BENCHES, DELHI**

Cause List of Pronouncement

For 21.03.2025(Friday)

Court Room No. , Time 10.30, AM

(VC link for the Court Room is as given in the Constitution for the period)

Before Shri Vikas Awasthy, Judicial Member

&

Dr. Mitha Lal Meena, Accountant Member

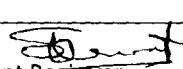
SI No.	ITA No	Name of Assessee	Bench	Date of Hearing	Author
1	4591/Del/2009	PGF Ltd.	F	09.01.2025	AM
2	7259/Del/2017	Vishwas Kohli	F	13.01.2025	AM
3	1089/Del/2023	RNB Leasing and Financial Services	F	15.01.2025	AM
4	2812 to 2814/Del/2022	Pawan Kumar Midha	F	15.01.2025	AM
5	4596/Del/2017	Renuka Resorts P. Ltd	F	15.01.2025	AM
6	2811/Del/2022	Neetu Midha	F	15.01.2025	AM
7	491/Del/2022	Parveen Gupta	F	15.01.2025	AM
8	3030/Del/2024	Rakesh Sharma	F	16.01.2025	AM

(Assistant Registrar)



CAUSE LIST OF PRONOUNCEMENTS
FOR 21st March, 2025 (Friday)
Court Room No., Time: -10.30 AM
(VC link for the Court Room is as given in the Constitution for the period)
Before Shri Satbeer Singh Godara, Judicial Member
And
Shri S. Rifaur Rahman, Accountant Member

PRONOUNCEMENTS								
Sr. No	Appeal Number			Assessee	Bench	Date of Hearing	Author	
1	ITA	2239	DEL	2024	M/s. Times Internet Ltd. (Representative Assessee of Willow TV International Ltd. Vs. DCIT)	D	06.03.2025	Sh. Satbeer Singh Godara, JM
2-3	ITA	7658	DEL	2018	ACIT Vs. M/s. Vodafone West Ltd. (thereafter merged with Vodafone Mobile Services Ltd.)	D	06.03.2025	



 Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF PRONOUNCEMENTS

FOR 21st March-2025 [Friday]

Court Room No. **Time: 10.30 PM**
(VC link for the Court Room is as given in the Constitution for the period)

Before Shri M. Balaganesh, AM and Ms. Madhumita Roy, JM

Srl.	Appeal No.				Assessee	Bench	Author
1	ITA	4961	Del	2024	C & S Electric Ltd.	'B'	JM

Before Madhumita Roy, JM (SMC)

2	ITA	5639	Del	2024	Sh. Divyansh Infracon P. Ltd.	SMC	JM
3	ITA	5620	Del	2024	Vidya Bhawan	SMC	JM
4	ITA	4927	Del	2023	Vishnu Bhagwan	SMC	JM
5	ITA	4111	Del	2024	Mehta Seema	SMC	JM
6	ITA	5696	Del	2024	Sunita Rani	SMC	JM
7	ITA	5550	Del	2024	Krishna	SMC	JM

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Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, NEW DELHI

**CAUSE LIST OF
PRONOUNCEMENTS**

FOR 21 March, 2025 (Friday)

Court Room No. Time: - 10:30 AM

(VC link for the Court Room is as given in the Constitution for the period)

Before SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER

And SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

PRONOUNCEMENTS

Srl	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA NO	1903	DEL	2022	Sumitra yadav Vs. DCIT	G	10/03/2025	JM
2	ITA NO	1904	DEL	2022	Sushma Yadav Vs. DCIT	G	10/03/2025	JM
3	ITA NO	1905	DEL	2022	Sushma Yadav Vs. DCIT	G	10/03/2025	JM
4	ITA NO	1893	DEL	2022	Swami Saran Sharma (HUF)	G	10/03/2025	JM
5	ITA NO	1894	DEL	2022	Swami Saran Sharma (HUF)	G	10/03/2025	JM
6	ITA NO	1088	DEL	2024	Sharvan Kumar VS ITO	G	27/02/2025	JM

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Assistant Registrar
ITAT, NEW DELHI

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

**CAUSE LIST OF
PRONOUNCEMENTS**

FOR 21-MARCH-2025 (FRIDAY)

Court Room No. Time: 10.30 AM

(VC link for the Court Room is as given in the Constitution for the period)

**Before Shri Satbeer Singh Godara, Judicial Member
And Shri Manish Agarwal, Accountant Member**

Sl. No.	Appeal Number				Assessee	Bench	Author	D.O.H
1	ITA	1428	DEL	2023	Mrs. Harkiran Commor	'B'	AM	24.02.2025

20/3/25
Assistant Registrar

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCHES, NEW DELHI**

Cause list of pronouncements for 21.03.2025

Court Room No. Time: 10.30 PM

(VC link for the Court Room is as given in the Constitution for the period)

Before Sh. Satbeer Singh Godara, JM and Sh. S. Rifaur Rahman, AM

Sl. No.	Appeal Number		Name of the Party	Date of hearing	Bench	Pronounced by
1.	ITA	5414/Del/2016	SMC Comcast AG	05.03.2025	D	JM
2.	ITA	1184/Del/2023	Subhash Chand Dhingra	10.03.2025	D	JM
3.	ITA	2250/Del/2024	Deep Kothari	10.03.2025	D	JM
4.	ITA	804/Del/2025	AB Sciex Pte. Ltd.	06.03.2025	D	JM
5.	ITA	3272/Del/2023	Denagamage Proboth Mahela Desilva	06.03.2025	D	JM

Before Sh. Satbeer Singh Godara, JM and Sh. Amitabh Shukla, AM

Sl. No.	Appeal Number		Name of the Party	Date of hearing	Bench	Pronounced by
6.	ITA	1439/Del/2024	Ritu Bhuttan	18.03.2025	F	JM
7.	ITA	3815 & 3818/Del/2024	Red Sienna Educational Services	18.03.2025	F	JM
8.	ITA	3816 & 3817/Del/2024	Rosella Educational Foundation	18.03.2025	F	JM

Before Sh. Satbeer Singh Godara, JM and Sh. M. Balaganesh, AM

Sl. No.	Appeal Number		Name of the Party	Date of hearing	Bench	Pronounced by
9.	ITA	256/Agr./2019	Supraneel Construction	03.02.2025	Agra	JM

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

Cause List of Pronouncements for 20th March 2025 (Friday)

Court Room No. Time:

(VC link for the Court Room is as given in the Constitution for the period)

Shri M. Balaganesh, Accountant Member

Srl	Appeal No.				Pronouncement		Author
	Appeal No.	Asessee	Bench	Date of hearing			
1-2	ITA 2658 ITA 2659	Del 2024 Del 2024	Smt Renu Sangwan	SMC	13.02.2025	M Balaganesh	
3.	ITA 5508	Del 2024	Gagan Khuran HUF	SMC	13.02.2025	M. Balaganesh	
4.	ITA 1785	Del 2024	Rohtash Singh Juggal	SMC	13.02.2025	M. Balaganesh	
5.	ITA 4411	Del 2024	Malti Sharma	SMC	13.02.2025	M. Balaganesh	
6.	ITA 4401	Del 2024	Vibha Tiwari	SMC	13.02.2025	M. Balaganesh	
7-8	ITA 3810 ITA 3807	Del 2024 Del 2024	Creative Financial Services	SMC	13.02.2025	M. Balaganesh	

Before Shri M. Balaganesh, AM and Shri Sudhir Kumar, JM

Srl	Appeal No.				Pronouncement		Author
	Appeal No.	Asessee	Bench	Date of hearing			
9.	ITA 5044	Del 2019	Techcom Technologies Pvt. Ltd	B	10.02.2025	M. Balaganesh	

Before Shri M. Balaganesh, AM and Shri Yogesh Kumar US, Judicial Member

Srl	Appeal No.				Pronouncement		Author
	Appeal No.	Asessee	Bench	Date of hearing			
10	ITA 4091	Del 2024	Consulting Engineering Services India Pvt. Ltd	B	16.01.2025	M Balaganesh	


Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW
DELHI
CAUSE LIST OF
PRONOUNCEMENTS
FOR 21 March, 2025

Court Room No. Time- 10.30

(VC link for the Court Room is as given in the Constitution for the period)
Before SH. SATBEER GODARA, JUDICIAL MEMBER

AND

SH. AMITABH SHUKLA, ACCOUNTANT MEMBER

Sl. No	Appeal No.	Name of the case	Bench	Date of hearing	To be pronounced by
1.	3319/Del/2023	ACIT Vs. Virgo Softech	F	17.03.2025	AM
2	2709/Del/2024	ACIT Vs. Park Place	F	17.03.2025	AM
3	581/Del/2024	Radcliff School Vs. ITO	F	17.03.2025	AM
4	502/Del/2024	Parveen Gupta Vs. ACIT	F	17.03.2025	AM
5	503/Del/2024	Parveen Gupta Vs. ACIT	F	17.03.2025	AM
6	504/De/2024	Parveen Gupta Vs. ACIT	F	17.03.2025	AM
7	3085/Del/2024	ITO Vs. Rampur	F	17.03.2025	AM
8	1396/Del//2024	Ramesh Vs. ITO	F	17.03.2025	AM


Asstt. Registrar

DELHI BENCHES, NEW DELHI



ITAT, DELHI BENCHES, DELHI
CAUSE LIST OF
PRONOUNCEMENTS
FOR 21st March, 2025 (Friday)

Court Room No. 2 Time: - 10.30 AM

(VC link for the Court Room is as given in the Constitution for the period)

**Before Shri Shamim Yahya, Accountant Member
AND
Shri Sudhir Pareek, Judicial Member**

Srl No.	Appeal Number				Name of Party	Bench	Date of hearing	Author
1-3	ITA	2200 to 2202	Del	2023	Kanpur Development Authority vs. Addl. CIT Exemption	C	17.03.2025	AM
4	ITA	1425	Del	2021	DCIT VS TIPSY FINANCIAL AND MANAGEMENT SERVICES PVT. LTD.	C	19.03.2025	AM
5-6	ITA	2643 & 2644	Del	2024	JINDAL POLYBUTTONS PVT. LTD. VS. PR. CIT	C	18.03.2025	AM

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ASSTT. REGISTRAR *20/03/25*

20/3/25

**ITAT, DELHI BENCHES, DELHI
CAUSE LIST OF
PRONOUNCEMENTS
FOR 21st March, 2025 (Friday)**

Court Room No. 2 Time: - 10.30 AM

(VC link for the Court Room is as given in the Constitution for the period)

**Before Shri Shamim Yahya, Accountant Member
AND
Shri Sudhir Pareek, Judicial Member**

Srl No.	Appeal Number				Name of Party	Bench	Date of hearing	Author
1.	ITA	2302	Del	2023	Vibhu Prakash Bansal (HUF) VS DCIT, CENTRAL MORADABAD	C	17.03.2025	AM

ASSTT. REGISTRAR

19/3/25

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI
CAUSE LIST OF
PRONOUNCEMENTS
FOR 21 March, 2025

Court Room No. Time- 10.30

(VC link for the Court Room is as given in the Constitution for the period)

Before SH. ANUBHAV SHARMA, JUDICIAL MEMBER

AND

SH. AMITABH SHUKLA, ACCOUNTANT MEMBER

Sl. No	Appeal No.	Name of the case	Bench	Date of hearing	To be pronounced by
1.	320/Del./2019	Kuber Khadyann Pvt. Ltd.	C	06.03.2025	AM
2	1407/Del/2022	Kuber Grains and spices PVt. Ltd.	C	06.03.2025	AM
3	2711/Del/2022	Kuber Grains and spices PVt. Ltd.	C	06.03.2025	AM
4	1412/Del//2021	Kuber Securities Pvt. Ltd.	C	06.03.2025	AM
5	4213/Del/2018	Kuber Securities Pvt. Ltd.	C	06.03.2025	AM
6	1406/Del/2022	Vikas Malu	C	03.03.2025	AM
7	885/Del/2019	Kuber Khaini Pvt. Ltd.	C	03.03.2025	AM
8	1408/Del/2022	Kuber Met pack PVt. LTd.	C	06.03.2025	AM
9	1409/Del/2023	Kuber. Met pack PVt. LTd.	C	06.03.2025	AM
10	1924/Del/2023	Kuber Met pack PVt. LTd.	C	06.03.2025	AM

Asstt. Registrar

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES,
NEW DELHI**

**CAUSE LIST OF PRONOUNCEMENTS
FOR 21ST FEBRUARY, 2025 [FRIDAY]**

Court Room No.7 : Time: 10.30 AM

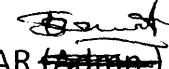
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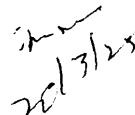
**Before Shri Satbeer Singh Godara, Judicial Member and
Shri S. Rifaur Rahman, Hon'ble Accountant Member**

PRONOUNCEMENT LIST							
Srl.	Appeal Number				Assessee	Bench	Date of hearing
1	ITA	3902	Del	2024	Mukesh Khurana vs. DCIT	'E'	29.01.2025
2	ITA	3923	Del	2024			
3	ITA	2925	Del	2024			
4	ITA	3906	Del	2024	DCIT vs. Mukesh Khurana	'E'	29.01.2025
5	ITA	3905	Del	2024			
6	ITA	3904	Del	2024			

**Before Shri S. Rifaur Rahman, Hon'ble Accountant Member and
Shri Vimal Kumar, Judicial Member**

1	ITA	3792	Del	2024	Standard and Poors South Asia Services Pvt. Ltd. vs. ACIT	'H'	16.01.2025	AM
2	ITA	2060	Del	2022	Knauf India Pvt. Ltd. vs. ITO	'H'	07.01.2025	AM
3	ITA	2061	Del	2022				


AR (Admin.)
20.03.2025


20/3/25

CAUSE LIST OF
PRONOUNCEMENT
FOR 21-March-2025 (Friday)
Court Room No. Time: 10:30 AM

(VC link for the Court Room is as given in the Constitution for the period)

BEFORE SHRI C.N. PRASAD, JUDICIAL MEMBER
AND
SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

PRONOUNCEMENTS					
Sl. No.	Appeal Number		Assessee	Bench	Author
1.	ITA No.	99/Del/2016	BT e-Serve (India) Pt. Ltd.	1	JM


Assistant Registrar


(K.L.)

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

Cause List of Pronouncements for 20th March 2025 (Friday)

Court Room No. Time:

(VC link for the Court Room is as given in the Constitution for the period)

Shri M. Balaganesh, Accountant Member

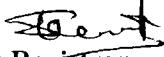
Pronouncement								
Srl	Appeal No.			Assessee	Bench	Date of hearing	Author	
1-2	ITA ITA	2658 2659	Del Del	2024 2024	Smt Renu Sangwan	SMC	13.02.2025	M Balaganesh
3.	ITA	5508	Del	2024	Gagan Khuran HUF	SMC	13.02.2025	M. Balaganesh
4.	ITA	1785	Del	2024	Rohtash Singh Juggal	SMC	13.02.2025	M. Balaganesh
5.	ITA	4411	Del	2024	Malti Sharma	SMC	13.02.2025	M. Balaganesh
6.	ITA	4401	Del	2024	Vibha Tiwari	SMC	13.02.2025	M. Balaganesh
7-8	ITA ITA	3810 3807	Del Del	2024 2024	Creative Financial Services	SMC	13.02.2025	M. Balaganesh

Before Shri M. Balaganesh, AM and Shri Sudhir Kumar, JM

Pronouncement								
Srl	Appeal No.			Assessee	Bench	Date of hearing	Author	
10.	ITA	5044	Del	2019	Techcom Technologies Pvt. Ltd	B	10.02.2025	M. Balaganesh

Before Shri M. Balaganesh, AM and Shri Yogesh Kumar US, Judicial Member

Pronouncement								
Srl	Appeal No.			Assessee	Bench	Date of hearing	Author	
10	ITA	4091	Del	2024	Consulting Engineering Services India Pvt. Ltd	B	16.01.2025	M. Balaganesh


Assistant Registrar

